

DIVISION BENCH  
COURT - II

O-214

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/10(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	DEENANATH NANDLAL PATNI VS M.R. NIRMAN PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearance (via video conferencing/physically)**

Ms. Urmila Chakraborty, Adv. ] For the Operational Creditor  
Ms. Archana Chowdhury, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the Operational Creditor present.
2. Heard Ld. Counsel Ms. Urmila Chakraborty appearing on behalf of Operational Creditor in full.
3. None appears on behalf of the Corporate Debtor. Therefore, a last chance is given to appear in person before this Tribunal, **failing which appropriate Orders would be passed towards admission** in the matter on the next date of hearing.
4. List the matter for further consideration on **15.05.2024** at **03:30 P.M.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

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